

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

29.

CP/234(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.09.2023**

NAME OF THE PARTIES:      Indospace Park Chakan 1 Phase 2a Private Limited

SECTION: 66 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Harsh C. Ruparelia, Authorized Representative on behalf of the Petitioner present.
2. Heard the Ld. Authorized Representative for the Petitioner Company and perused the records. **Reserved for orders.**

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)